

GOVERNMENT OF INDIA

MINISTRY OF CORPORATE AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 146

ANSWERED ON MONDAY, 20TH JULY 2026

ASHADHA 29, 1948 (SAKA)

COMPLIANCE OF COMPANIES ACT

QUESTION

146. SHRI RAHUL KASWAN:

WILL THE MINISTER OF CORPORATE AFFAIRS BE PLEASED TO STATE:

(a) whether the Government has assessed the status of timely submission of annual returns, financial statements and other statutory records by companies registered under the Companies Act, 2013 during the last five years, if so, the State-wise and year-wise details thereof;

(b) the number of non-compliant companies during the said period, the regulatory or punitive action taken against them along with the details of measures adopted to ensure compliance; and

(c) whether the Government is developing a new mechanism to make the corporate compliance system simpler, more transparent and time-bound and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS;
MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND
HIGHWAYS**

(SHRI HARSH MALHOTRA)

(a) and (b) The State-wise and year-wise details of companies which have filed the annual returns and financial statements and the number of companies which did not file the annual returns and financial statements as required under the Companies Act, 2013 during the last five years is at Annexure-I.

Appropriate enforcement action is taken under section 92(5), section 137(3) of the Companies Act, 2013 for non-filing of Annual Returns and Financial Statements respectively. In addition, continuous non-compliance for more than two years makes a company liable for striking-off under section 248(1) of the Companies Act, 2013. The

action taken in the last five years is given at Annexure-II. Further, to ensure that companies are compliant in statutory filings the following steps are taken:-

- Bulk emails and SMS are sent to all eligible companies as reminders.**
- Specific FAQs are uploaded on the MCA 21 Portal to facilitate filing.**
- Various awareness programs are organised in collaboration with professional institutes for professionals and companies.**

(c) MCA administers the compliance framework under the Companies Act, 2013, through its e-Governance platform, MCA21, which facilitates statutory e-filings by companies and LLPs. Further, the Ministry has undertaken several steps to simplify corporate compliance requirements, promoting ease of doing business, bringing in transparency. These steps include:-

- 1. Allowing companies to conduct Annual General Meetings (AGMs) and Extraordinary General Meetings (EGMs) through Video Conferencing (VC) or Other Audio-Visual Means (OAVM), especially post-pandemic.**
- 2. Reduced Compliance for Startups, Small companies and One Person Companies such as:-**
 - Abridged annual return prescribed for small companies.**
 - Zero fee is charged for incorporation of all companies with authorized capital up to Rs. 15 lakh or with up to 20 members for companies limited by guarantee.**
 - Small companies are entitled for lesser penalties as per section 446B of Companies Act, 2013.**
- 3. The Adjudication Mechanism is being implemented through a E-adjudication Module with effect from 16th September, 2024. It is a technology driven adjudication mechanism, for speedy and transparent adjudication of cases pertaining to offence(s) committed under the Companies Act, 2013. This platform provides for end-to-end digital process including online generation of notices, hearings, generation of adjudication orders and payments. This enhances transparency and enables speedier adjudication.**
- 4. The scope of fast-track merger was expanded in February 2021 to allow mergers of Start-ups with other Start-ups and with**

Small companies. The ambit has been further broadened in September 2025 to allow more classes of companies to choose this route. The rules have also been amended so that the deemed approval requirement is implemented more effectively for fast track mergers.

In reply to part (a) and (b) of Parliament Question No. 146 for 20.07.2026.

2020-21

Sl. No.	State/Union Territory	Number of Eligible companies	Number of companies which have filed Annual Returns.	Number of companies which have filed Financial Statements.	Number of companies which have not filed Annual Returns.	Number of companies which have not filed Financial Statements.
1	Andaman and Nicobar Islands	328	232	228	96	100
2	Andhra Pradesh	19,031	12,420	12,350	6,611	6,681
3	Arunachal Pradesh	298	135	136	163	162
4	Assam	7,848	5,200	5,191	2,648	2,657
5	Bihar	22,837	14,848	14,807	7,989	8,030
6	Chandigarh	6,413	5,010	4,995	1,403	1,418
7	Chhattisgarh	7,746	6,295	6,300	1,451	1,446
8	Dadra & Nagar Haveli	376	309	307	67	69
9	Daman and Diu	207	175	174	32	33
10	Delhi	1,81,103	1,49,325	1,48,852	31,778	32,251
11	Goa	4,083	3,232	3,231	851	852
12	Gujarat	61,904	49,515	49,429	12,389	12,475
13	Haryana	36,126	28,338	28,279	7,788	7,847
14	Himachal Pradesh	3,356	2,352	2,339	1,004	1,017
15	Jammu & Kashmir	3,112	2,011	1,991	1,101	1,121
16	Jharkhand	10,456	7,725	7,727	2,731	2,729
17	Karnataka	72,175	53,667	53,534	18,508	18,641
18	Kerala	34,002	26,082	26,020	7,920	7,982
19	Ladakh	32	15	15	17	17
20	Lakshadweep	15	10	9	5	6
21	Madhya Pradesh	24,101	19,254	19,237	4,847	4,864
22	Maharashtra	2,19,868	1,66,490	1,65,782	53,378	54,086
23	Manipur	804	428	424	376	380
24	Meghalaya	566	417	415	149	151
25	Mizoram	94	37	38	57	56
26	Nagaland	265	141	140	124	125
27	Odisha	16,493	12,189	12,149	4,304	4,344
28	Puducherry	1,263	829	825	434	438
29	Punjab	16,288	12,611	12,574	3,677	3,714
30	Rajasthan	36,552	29,581	29,568	6,971	6,984
31	Tamil Nadu	73,522	53,893	53,686	19,629	19,836
32	Telangana	61,718	44,270	44,012	17,448	17,706
33	Tripura	479	257	262	222	217
34	Uttar Pradesh	76,786	56,915	56,793	19,871	19,993
35	Uttarakhand	6,199	4,528	4,518	1,671	1,681
36	West Bengal	1,09,728	95,044	94,639	14,684	15,089
	Grand Total	11,16,174	8,63,780	8,60,976	2,52,394	2,55,198

2021-22

Sl. No.	State/Union Territory	Number of Eligible companies	Number of companies which have filed Annual Returns.	Number of companies which have filed Financial Statements.	Number of companies which have not filed Annual Returns.	Number of companies which have not filed Financial Statements.
1	Andaman and Nicobar Islands	384	242	240	142	144
2	Andhra Pradesh	22,100	13,000	13,005	9,100	9,095
3	Arunachal Pradesh	368	150	149	218	219
4	Assam	9,252	5,682	5,679	3,570	3,573
5	Bihar	28,215	16,171	16,215	12,044	12,000
6	Chandigarh	7,036	5,277	5,273	1,759	1,763
7	Chhattisgarh	9,068	6,886	6,881	2,182	2,187
8	Dadra & Nagar Haveli	424	330	329	94	95
9	Daman and Diu	231	184	185	47	46
10	Delhi	1,95,917	1,52,734	1,52,568	43,183	43,349
11	Goa	4,501	3,403	3,393	1,098	1,108
12	Gujarat	70,091	53,639	53,633	16,452	16,458
13	Haryana	43,312	31,671	31,673	11,641	11,639
14	Himachal Pradesh	4,057	2,623	2,618	1,434	1,439
15	Jammu & Kashmir	4,065	2,298	2,291	1,767	1,774
16	Jharkhand	12,298	8,220	8,209	4,078	4,089
17	Karnataka	84,104	57,642	57,582	26,462	26,522
18	Kerala	40,040	28,347	28,379	11,693	11,661
19	Ladakh	50	24	24	26	26
20	Lakshadweep	18	10	9	8	9
21	Madhya Pradesh	28,289	21,082	21,174	7,207	7,115
22	Maharashtra	2,47,954	1,75,191	1,74,945	72,763	73,009
23	Manipur	1,015	443	445	572	570
24	Meghalaya	628	430	428	198	200
25	Mizoram	156	56	56	100	100
26	Nagaland	330	177	176	153	154
27	Odisha	19,569	13,133	13,123	6,436	6,446
28	Puducherry	1,389	854	842	535	547
29	Punjab	18,450	13,617	13,600	4,833	4,850
30	Rajasthan	42,105	31,861	31,898	10,244	10,207
31	Tamil Nadu	83,434	57,572	57,514	25,862	25,920
32	Telangana	71,595	46,979	46,902	24,616	24,693
33	Tripura	628	292	297	336	331
34	Uttar Pradesh	92,597	62,487	62,588	30,110	30,009
35	Uttarakhand	7,588	5,081	5,094	2,507	2,494
36	West Bengal	1,17,225	97,124	96,381	20,101	20,844
	Grand Total	12,68,483	9,14,912	9,13,798	3,53,571	3,54,685

2022-23

Sl. No.	State/Union Territory	Number of Eligible companies	Number of companies which have filed Annual Returns.	Number of companies which have filed Financial Statements.	Number of companies which have not filed Annual Returns.	Number of companies which have not filed Financial Statements.
1	Andaman and Nicobar Islands	454	260	257	194	197
2	Andhra Pradesh	25,276	13,603	13,568	11,673	11,708
3	Arunachal Pradesh	468	189	187	279	281
4	Assam	10,870	6,050	6,006	4,820	4,864
5	Bihar	33,665	17,297	17,157	16,368	16,508
6	Chandigarh	7,629	5,399	5,319	2,230	2,310
7	Chhattisgarh	10,489	7,372	7,323	3,117	3,166
8	Dadra & Nagar Haveli	462	338	331	124	131
9	Daman and Diu	257	198	197	59	60
10	Delhi	2,12,132	1,56,697	1,53,230	55,435	58,902
11	Goa	5,069	3,623	3,583	1,446	1,486
12	Gujarat	79,130	57,719	56,648	21,411	22,482
13	Haryana	51,106	34,927	34,363	16,179	16,743
14	Himachal Pradesh	4,711	2,828	2,791	1,883	1,920
15	Jammu & Kashmir	5,134	2,524	2,508	2,610	2,626
16	Jharkhand	14,181	8,657	8,545	5,524	5,636
17	Karnataka	96,856	61,471	60,998	35,385	35,858
18	Kerala	46,250	30,442	30,104	15,808	16,146
19	Ladakh	69	33	34	36	35
20	Lakshadweep	24	10	9	14	15
21	Madhya Pradesh	33,177	23,276	22,937	9,901	10,240
22	Maharashtra	2,78,509	1,84,030	1,81,167	94,479	97,342
23	Manipur	1,276	508	510	768	766
24	Meghalaya	705	457	443	248	262
25	Mizoram	199	69	69	130	130
26	Nagaland	408	202	199	206	209
27	Odisha	22,527	13,775	13,656	8,752	8,871
28	Puducherry	1,560	877	866	683	694
29	Punjab	20,902	14,549	14,283	6,353	6,619
30	Rajasthan	48,360	34,574	33,991	13,786	14,369
31	Tamil Nadu	94,496	61,057	60,449	33,439	34,047
32	Telangana	82,545	49,784	49,417	32,761	33,128
33	Tripura	761	344	352	417	409
34	Uttar Pradesh	1,10,230	68,794	67,875	41,436	42,355
35	Uttarakhand	9,150	5,687	5,631	3,463	3,519
36	West Bengal	1,25,613	99,297	96,426	26,316	29,187
	Grand Total	14,34,650	9,66,917	9,51,429	4,67,733	4,83,221

2023-24

Sl. No.	State/Union Territory	Number of Eligible companies	Number of companies which have filed Annual Returns.	Number of companies which have filed Financial Statements.	Number of companies which have not filed Annual Returns.	Number of companies which have not filed Financial Statements.
1	Andaman and Nicobar Islands	529	264	261	265	268
2	Andhra Pradesh	28,437	14,307	14,335	14,130	14,102
3	Arunachal Pradesh	647	257	270	390	377
4	Assam	12,482	6,443	6,474	6,039	6,008
5	Bihar	39,100	18,677	18,734	20,423	20,366
6	Chandigarh	8,168	5,660	5,645	2,508	2,523
7	Chhattisgarh	11,789	8,099	8,093	3,690	3,696
8	Dadra & Nagar Haveli	480	344	345	136	135
9	Daman and Diu	284	214	216	70	68
10	Delhi	2,26,806	1,62,516	1,62,261	64,290	64,545
11	Goa	5,616	3,842	3,849	1,774	1,767
12	Gujarat	88,084	63,466	63,458	24,618	24,626
13	Haryana	59,303	39,212	39,288	20,091	20,015
14	Himachal Pradesh	5,384	3,119	3,115	2,265	2,269
15	Jammu & Kashmir	6,317	2,956	2,957	3,361	3,360
16	Jharkhand	16,055	9,264	9,270	6,791	6,785
17	Karnataka	1,09,444	66,192	66,175	43,252	43,269
18	Kerala	51,742	32,201	32,119	19,541	19,623
19	Ladakh	70	30	31	40	39
20	Lakshadweep	29	12	13	17	16
21	Madhya Pradesh	37,965	25,784	25,864	12,181	12,101
22	Maharashtra	3,06,707	1,96,956	1,97,193	1,09,751	1,09,514
23	Manipur	1,461	541	547	920	914
24	Meghalaya	778	484	487	294	291
25	Mizoram	265	97	97	168	168
26	Nagaland	527	270	275	257	252
27	Odisha	25,471	14,856	14,878	10,615	10,593
28	Puducherry	1,742	927	921	815	821
29	Punjab	23,542	16,025	16,026	7,517	7,516
30	Rajasthan	54,426	37,818	37,895	16,608	16,531
31	Tamil Nadu	1,05,158	65,401	65,298	39,757	39,860
32	Telangana	92,912	53,015	53,048	39,897	39,864
33	Tripura	902	385	384	517	518
34	Uttar Pradesh	1,28,472	76,631	76,739	51,841	51,733
35	Uttarakhand	10,597	6,357	6,372	4,240	4,225
36	West Bengal	1,33,138	1,01,774	1,01,330	31,364	31,808
	Grand Total	15,94,829	10,34,396	10,34,263	5,60,433	5,60,566

2024-25

Sl. No.	State/Union Territory	Number of Eligible companies	Number of companies which have filed Annual Returns.	Number of companies which have filed Financial Statements.	Number of companies which have not filed Annual Returns.	Number of companies which have not filed Financial Statements.
1	Andaman and Nicobar Islands	581	246	252	335	329
2	Andhra Pradesh	32,179	15,343	15,371	16,836	16,808
3	Arunachal Pradesh	784	305	305	479	479
4	Assam	14,131	6,806	6,812	7,325	7,319
5	Bihar	45,023	20,850	21,017	24,173	24,006
6	Chandigarh	8,717	5,842	5,844	2,875	2,873
7	Chhattisgarh	13,346	8,760	8,765	4,586	4,581
8	Dadra & Nagar Haveli	502	353	354	149	148
9	Daman and Diu	303	221	220	82	83
10	Delhi	2,42,045	1,68,178	1,68,377	73,867	73,668
11	Goa	6,252	3,964	3,971	2,288	2,281
12	Gujarat	97,865	68,746	68,861	29,119	29,004
13	Haryana	68,172	43,931	44,077	24,241	24,095
14	Himachal Pradesh	6,126	3,455	3,455	2,671	2,671
15	Jammu & Kashmir	7,677	3,610	3,671	4,067	4,006
16	Jharkhand	17,945	9,893	9,987	8,052	7,958
17	Karnataka	1,22,417	70,547	70,590	51,870	51,827
18	Kerala	57,452	33,270	33,216	24,182	24,236
19	Ladakh	70	29	29	41	41
20	Lakshadweep	35	9	9	26	26
21	Madhya Pradesh	42,712	28,215	28,295	14,497	14,417
22	Maharashtra	3,36,336	2,08,712	2,09,319	1,27,624	1,27,017
23	Manipur	1,690	561	568	1,129	1,122
24	Meghalaya	847	501	489	346	358
25	Mizoram	332	97	98	235	234
26	Nagaland	640	314	315	326	325
27	Odisha	28,413	15,631	15,731	12,782	12,682
28	Puducherry	1,921	968	960	953	961
29	Punjab	26,216	17,226	17,308	8,990	8,908
30	Rajasthan	61,431	41,579	41,686	19,852	19,745
31	Tamil Nadu	1,17,122	69,102	69,179	48,020	47,943
32	Telangana	1,04,464	57,074	57,152	47,390	47,312
33	Tripura	1,056	453	462	603	594
34	Uttar Pradesh	1,47,059	85,100	85,459	61,959	61,600
35	Uttarakhand	12,223	7,184	7,184	5,039	5,039
36	West Bengal	1,41,092	1,03,525	1,03,439	37,567	37,653
	Grand Total	17,65,176	11,00,600	11,02,827	6,64,576	6,62,349

Annexure-II**In reply to part (b) of Parliament Question No. 146 for 20.07.2026.**

Financial year	FY 2020-21			FY 2021-22		
Regulatory action against companies	Action under Section 137(3)	Action under Section 92(4)	Action under Section 248(1)	Action under Section 137(3)	Action under Section 92(4)	Action under Section 248(1)
Total number of companies	19	16	2	63	57	55,458

Financial year	FY 2022-23			FY 2023-24			FY 2024-25		
Regulatory action against companies	Action under Section 137(3)	Action under Section 92(4)	Action under Section 248(1)	Action under Section 137(3)	Action under Section 92(4)	Action under Section 248(1)	Action under Section 137(3)	Action under Section 92(4)	Action under Section 248(1)
Total number of companies	147	145	68,893	208	197	-	291	277	-